

2.1.95

Hon Mr. T. L. Verma, J.M.

Hon Mr. K. Muthukumar, A.M.

Advocates have resolved  
not to work today due to  
sad demise of earlier President  
of India. Adjourned to 16.1.95.

BQC

16/1/1995

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this B.A., see the  
common judgment passed in the leading case Ravi  
Shanker Rajviya and others Versus Union of India and  
others passed on 16.1.1995, in terms of the said  
order is dismissed.

W.C.  
A.M.

Bch  
V.C.

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Worival

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